

CAUSE LIST 10.08.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Sh. Manak Lal Chandak	S.B. CRIMINAL MISC. PET. NO. 796/2016 Smt Chanchal Kanwar & ANR. V/S Surendra Singh @ Baksh Singh & Anr.	Dr.. Javed Moyal	MR. Dasrath Singh  MR. Mahaveer Singh
2	SH. R.R. Nagori	S.B. Civil Writ Petition 645/2017 Ganesha Ram V/S Ganpat Ram	MR. Deepak Korpall	MR. H.R. Chawla
3	Dr. Pramila Acharya	S.B. Civil Writ Petition No. 3789/2008, Mahaveer v/s Rajaram & Ors.	Mr. R.R. Ankiya Mr. VN Kalla	Mr. R.S. Gill
4	Dr. Pratistha Dave	S.B. CRIMINAL MISC. PET. NO. 2980/2016 Vinesh & Ors. V/S State & Anr.	MR. Sunil Purohit	MR. Rajesh Parihar
5	SH. Jhanwar Lal PUROHIT	S.B. Civil Writ PET. NO. 1603/2016 Bhagwan Lal V/S A.D.J. No. 3 Chittorgarh & Ors.	MR. Sanjeet Purohit	MR. V.N. Kalla
6	Sh. B.S. Sandhu	SB Civil Writ PET. NO. 14171/2013 Rajaram & ANR V/S M/S Mohan Lal Nand Lal	MR. Vijay Jain	MR. Kan Singh Oad
7	Sh. J.K. Bhaiya	SB CIVIL Writ Petition NO. 3962/2012 Angrej Singh V/S State & Anr.	Mr. D.S. Thind	Mr. Vishal Singhal
8	Smt. Suman Porwal	SB Civil Writ PET. NO. 10793/2012 Gurnam Singh V/S A.D.J. Raisinghnagar & Ors.	Mr. Chandra Veer Singh	Mr. B.M. Agarwal
9	Sh. M.D. Vaishnav	SB Civil First Appeal NO. 71/2009 Hari Singh V/S Lrs. Of Malkeet Singh & Ors.	MR. Rakesh Arora	MR D.S. Deo
10	SH. J.L. Purohit	SB CIVIL Writ Petition NO. 4557/2008 Ishar Ram V/S Appellate Relief Court, Rsngr & Ors.	MR. D.S. Thind	MR. Vijay Jain
11	Sh. J. L. Purohit	SB CIVIL Writ Petition NO. 14996/2016 Bal dev Ram V/S Smt. Soni Devi	Mr. Ravindra Acharya	Mr. Vishal Sharma

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12	Sh. J.L. Purohit	SB CIVIL Writ Petition NO. 10335/2013 Ram Ratan V/S Hind Pal Singh	Mr. Vijay Jain	Mr. D.S. Gharsana
13	Sh. J.L. Purohit	SB CIVIL Writ Petition NO. 14314/2013 Ram Lal V/S Shobhamal	Mr. C.P. Soni	Mr. V.N. Kalla

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1	Suman Porwal	SB Civil Transfer Appeal No. 93/2017 Smt. Lavina @ Sanchi V/S Yash Kalara & Anr.	MR. Sanjay Nahar	MR. Ramniwas choudhary
2	MR. Rajendra Dadhich	S.B Crl. Revision NO. 439/2016 Gopal Singh V/S Jamna Devi	MR. Tarun Dhaka	MR. Rajendra Shekhawat
3	Dr. Pramila Acharya	SB CRIMINAL MISC. PET. NO. 3515/2016 Prem Mohan Govila V/S STATE & ANR	MR. Rajat Dave	MR. Vijay Singh Choudhary
4	Dr. Pramila Acharya	SB CRIMINAL MISC. PET. NO. 3514/2016 Prem Mohan Govila V/S STATE & ANR	MR. Rajat Dave	MR. Vijay Singh Choudhary

भवदीय

*DIL 9-8-18*

उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण ,

जोधपुर

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